

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 70 OF 2016**

**Dated: 21<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Green Energy Association ..... Appellant (s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1

Mr. G. Umapathy  
Mr. Aditya Singh for R-2 to R-6

**ORDER**

Learned counsel for the appellant states that she will be filing rejoinder by tomorrow. He may file the same after serving copy on the other side.

List the matter on **17.10.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**